GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

STARRED QUESTION NO. 29
TO BE ANSWERED ON 03.02.2022

MONITORING CENTRES FOR MOVEMENT OF MIGRANT WORKERS

29. SHRI NEERAJ DANGI:

Will the Minister of Labour and Employment be pleased to state:

(a) the details of monitoring centers set up to track the movement of migrant workers and other job-related complaints relating to COVID-19 pandemic, including the location of such centres;
(b) whether Government intends to set up additional monitoring centers at other places across the country;
(c) if so, the details thereof and if not, the reasons therefor;
(d) the details of budget allocation, approval and utilization of existing monitoring centers for the financial year 2021-22 till date;
(e) whether the data collected by the monitoring centers is publicly accessible; and
(f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF LABOUR AND EMPLOYMENT
(SHRI BHUPENDER YADAV)

(a) to (f): A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF RAJYA SABHA STARRED QUESTION NO. 29 FOR REPLY ON 03/02/2022 RAISED BY SHRI NEERAJ DANGI REGARDING MONITORING CENTRES FOR MOVEMENT OF MIGRANT WORKERS.

(a): The details of monitoring centers are enclosed as Annexure.

(b) & (c): There is no proposal to set up any additional monitoring centre as the existing monitoring centres are adequate.

(d): No separate Budget is required for monitoring centres.

(e): The complaint data pertains to individuals and hence not publicly accessible.

(f): The complaints/ grievances related to pending wages, termination of job or other service matters are received at the monitoring centre for taking action for re-dressal. If the complaint belongs to the State sphere, then it is forwarded to the respective State Government.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 29 FOR 03.02.2022 REGARDING MONITORING CENTRES FOR MOVEMENT OF MIGRANT WORKERS.

List of Monitoring Centres 2022

Sl. No.	Name of Monitoring Centre	Area of Jurisdiction
1	Ahmedabad	Gujarat & UT of Dadara, Nagar Haveli, Da man & Diu
2	Ajmer	Rajasthan
3	Asansol	Asansol area of WB(Burdwan, Birbhu m, Bankura & Purulia Districts)
4	Bangalore	Karnataka
5	Bhubaneswar	Odisha
6	Chandigarh	HP, Haryana, Punjab ,UT of Chandigarh, Laddakh & J&K
7	Chennai	Tamil Nadu and UT of Puducherry
8	Cochin	Kerala & UT of Lakshadweep
9	Dehradun	Uttrakhand & Western UP
10	Delhi	Delhi
11	Dhanbad	Jharkhand
	Guwahati	Assam, Mizoram, Manipur, Nagaland, Tripura, Meghalaya, Arunachal Pradesh
13	Hyderabad	Telangana,& Andhra Pradesh & Yanam of UT of Puducherry
14	Jabalpur	Madhya Pradesh
15	Kanpur	UP except Western UP
16	Kolkata	WB except Burdwan, Birbhum, Bankura & Purulia Districts, UT of A&N, & Sikkim
17	Mumbai	Maharashtra except the Jurisdiction of Nagpur region & Goa
18	Nagpur	Nagpur Area of Maharashtra (Nagpur, Bhandara, Akola, Wardha, Buldhana, Jalgaon , Chanderpur, Nanded , Latur, Beed, Yeotmal)
19	Patna	Bihar
20	Raipur	Chhattisgarh
21	CLC(C)- HQ, New Delhi	Whole of India

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